

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 105/2013

M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP

Respondent(s)

(with interim relief and office report)

Date : 11/12/2015 This appeal was called on for hearing today.

For Appellant(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Mr. Abhinav Malik,Adv.

Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Office Report indicates that although by Order dated 1.10.2015 of this Court four weeks time as last chance was given to the learned counsel for the appellant for filing the affidavit of valuation, yet he has not done the needful within the period stipulated in the order. Viewed in that context, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders. List thereafter.

(M V RAMESH)
Registrar

MG